

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5088
ANSWERED ON:05.09.2011
TOLL PLAZAS TO EX-SERVICEMEN
Thakor Shri Jagdish

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the management of toll plazas has been handed over to the Ex-Servicemen;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether the toll plazas handed over to the Ex-Servicemen are being sold on contracts and these are under the management of the private firms; and
- (d) if so, the action being taken/proposed to be taken by the Government against them?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) & (b) As per the decision taken by the Government in 2006, till handing over the fee plazas to Operation, Maintenance & Transfer (OMT) contractors, they would be managed by Director General of Resettlement (DGR) sponsored ex-servicemen with the purpose of rehabilitation of Ex-servicemen. Accordingly some toll plazas were being managed by Ex-servicemen.
- (c) & (d) Due to unsatisfactory performance of the ex-servicemen managed fee plazas, a decision has been taken by the Government in July, 2009 to engage private contractors through open competitive bidding for collection of user fee where the highest bidder will pay the quoted sum to NHAI irrespective of the actual collection.